

**General guidelines for conducting and organizing the  
School Sports Competition for Various disciplines.**



Government of Tripura  
Directorate of Youth Affairs & Sports  
(Sports & Coaching Section)

No.F.7(22-1)-DYAS/S/07(L-5)/14,623-691

Dated, Agartala, the 20th September, 2008.

MEMORANDUM

Subject:- General guidelines for conducting and organizing the School sports Competition for various disciplines.

It has been observed that in absence of general guidelines for organizing the School Sports activities, difficulties are being experience in matters of selection of Coaches, for organizing and conducting coaching camp, in assigning duties and responsibilities to the Coach or Manager during competition, in assigning duties and responsibilities to the observer(s) of different School meet, selection of players, role of guardians of the players, as regard to code of conduct of the players, eligibility of the players, norms and scale of expenditure for such events & others. Therefore, in order to enforce consistency and uniformity on the matters stated hereabove, it has been under consideration of the State Government Education (Youth affairs & sports) Department for introducing general guideline. Now, the State Government (YAS) Department decided to introduce general guideline details of which are as given below :-

1. Eligibility of Coaches for state Team :-

The following conditions must be adhered for selection of the Coach for the State team.

- (i) The Selected Coach(s) must have Diploma in coaching/Certificate course/coaching Certificate from National Federation or DPED.
- (ii) Selected Coach must be attached with regular Coaching programmes at his/her School/any other Coaching centre.
- (iii) No Coach shall accompany the team more than one time in a calendar year.
- (iv) Selected Coach(s) shall have to extend coaching during the preparatory camp & he/she should stay with the team during such camps.
- (v) He/She must posses the ability to demonstrate, technically sound and have the Knowledge about latest rules & regulations of the sport(s).
- (vi) A Women/Girls team must accompany with a lady Coach/P.I. In case no lady Coach is available, the participation of Women/Girls team shall be with held.

2. Function of the Coach for organizing Coaching Camp :-

The Coach shall take the following actions before the commencement as well as during Coaching Camp.

- (i) To prepare a training module before commencement of the camp and submit the same to the authority in time.
- (ii) Basic motor quality test of the participants to be conducted by the coach.
- (iii) Maintain the daily attendance register of the participants.
- (iv) At the end of the Coaching Camp, the Coach must submit all the documents to the Board along with the expectation about result of the team.

3. Function of the Coaches/Managers after completion of the State/National School games.  
The Coach and Managers shall submit a report of the following matters to the authority immediately.
- (i) Result sheet of the competition by the Manager.
  - (ii) Behavior and performance of the Individual all player by the Coach & Manager.
  - (iii) Brief report regarding Journey, accommodation, fooding & lodging etc. by the Manager.
  - (iv) If there is any latest rules & regulations adopted in the conducted competition or if any other technical informations like factics & techniques applied in the games.
4. Code of conduct for Guardians during the period of competition at State/National level :-
- (i) No guardian will be allowed to accompany with team at State/National level School Sports Competition.
  - (ii) No guardian will be allowed to stay with the team at the Venue of the Camp.
  - (iii) Any persuasion of guardians will not be entertained regarding judgement/officiating/ result/Selection of the player.
  - (iv) No request will be entertained from the guardians about non stauing of players at Residential Coaching camp.
5. Code of conduct for players participating in the State/Notional level :-
- (i) The players shall maintain absolute discipline during competition or coaching camp. Any kind of misbehavior with officials or Organizers shall attract disciplinary action/ punishment.
  - (ii) No player shall be allowed for any interview or pass any comments to the media without permission of the team management or authority.
  - (iii) A player must attend the coaching camp as per rules and regulations of the camps.
6. Criteria and Norms for Selecting the Players at all level :-  
The following criteria and Norms shall be observed strictly in selecting the players of all discipline.
- (i) The performance level shall be the main criteria for selection.
  - (ii) No player shall be entertained whose date of birth is confusing or contradictory.
  - (iii) He/She should be quite fit.
  - (iv) Along with his/her performance discipline eagerness interest & diligent quality should be there.
  - (v) According to merit selection list should be prepared by the member's selection committee and to be Keep secret until or unless published by TSSB for further follow up action.
7. The duties and responsibilities of the Observer at District and State level School Meet :  
The Observer shall perform the following works during School meet at District or State level.
- (i) He shall supervise & monitor the arrangement of accommodation for players & officials.
  - (ii) He shall supervise the arrangement of food (Standard/quality/quantity/hygiene etc).
  - (iii) He shall supervise and monitor the arrangement of ground/playing arena provided for competition.

- (iv) As an observer he shall be responsible for quality and impartial officiating during competition and also selection of players.
- (v) The observer shall be responsible for ensuring safety and scrutiny of the players during competition.
- (vi) As a representative of the Director, YAS, the Observer shall be competent to take any decision to maintain discipline during competition.
- (vii) The observer shall be responsible for submitting a detail report to the Director YAS, stating clearly the following points :-
  - a) Numbers of participants (on reporting date & on closing date)
  - b) Total List of participants/Result sheet.
  - c) The list of selected players with eligibility certificates.
  - d) Fixture Original, Score sheet, Match summery signed by the Match conductor.

8. Norms and scale of Expenditure on T.A. & D.A. in Block/Sub-division/District/State/National School meet :

Sl. No.	Item of expenditure	Norms	Remarks
1	2	3	4
1	T.A. of the Participants	<u>Actual Fare to be paid in cash</u> a) Sub-division Meet-School to Venue b) District Meet- -do- c) State level Meet- Dist. Venue to State Venue d) National level meet- Agartala to National Venue.	In the break-up T.A. should always be in average but payment should be in actual
2.	D.A. of the Participants Journey/ Haltage	<u>The Rate of D.A.</u> a) @ Rs.-60/- per head per day for Sub-division to State level School meet (Inside State) or any higher rate as approved & notified. b) @ Rs.-100/- per head per day for Competition period for National level School meet or any higher rate as approved & notified.	Regarding journey D.A./Tiffin sanction would be made as per requirement and necessity.

9. Eligibility of the players:-

- (i) The players must be a bonafied student of the School.
- (ii) The Govt. Schools/Govt. aided Schools under State Government are eligible to participate in the School sports activities. Central Schools/Nobodaya Vidhyalayas are not eligible to take part in the competition under TSSB as they are separate unit of the S.G.F.I.

This order shall come into force with immediate effect and until further order.

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Under Secretary to the  
Govt. of Tripura.

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